

**GOVERNMENT OF INDIA
WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION
LOK SABHA**

UNSTARRED QUESTION NO:3215
ANSWERED ON:31.07.2014
LOSS OF WATER RESOURCES
Rao Shri Rayapati Sambasiva

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION be pleased to state:

- (a) whether newly created State of Telangana is badly affected due to loss of water resources to Andhra Pradesh; and
- (b) if so, the action taken by the Union Government thereon?

Answer

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION;
PARLIAMENTARY AFFAIRS AND TEXTILES (INDEPENDENT CHARGE). (SHRI SANTOSH KUMAR GANGWAR)

(a) & (b) No, Madam. The Andhra Pradesh Reorganisation Act, 2014 stipulates that Godavari and Krishna River Management Boards shall ensure the regulation of supply of water from the projects to the successor States having regard to awards of the Water Disputes Tribunals and any agreement entered into or arrangement made covering the Government of existing State of Andhra Pradesh and any other State or Union Territory.

The Central Government has constituted Godavari and Krishna River Management Boards to ensure the same.